

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 249/16	TP 97/17	For adjournment	433( e)	Inter freight Forwarders Pvt. Ltd. Mumbai Vs Karuturi Global Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. ASIN MALIK  
9880915157

Respondent

*Asin Malik*

2. LAKSHMI MENON  
9880073412

Petitioner

*Lakshmi Menon*  
KAR/1036/14

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Petitioner Counsel requested time. List it on 09/02/2018.

*Asin Malik*  
**Member (T)**

*Dr. Ashok Kumar Mishra*  
**Member (J)**